

**Central Administrative Tribunal
Principal Bench**

OA No. 4195/2017

New Delhi this the 21st day of May, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ankush Garg
Ex-Daily Wager School Attendant
SDMC Primary School
Police Colony, South Zone
Aged about 29 years
S/o Sh. Subhash Chand
R/o 130.B/4, Gautam Nagar
New Delhi-49

- Applicant

(By Advocate: Mr. Anil Singhal)

Versus

1. South Delhi Municipal Corporation
Through its Commissioner
SPM Civic Centre,
JLN Marg, New Delhi-110002
2. Assistant Director of Education (Admn.)
SDMC, SPM Civic Centre
JLN Marg, New Delhi-110002
3. Principal, SDMC Primary School
Police Colony, Hauz Khas
New Delhi-16

- Respondents

(By Advocate: Mr. RK Jain)

O R D E R (Oral)

Hon'ble Mr. V. Ajay Kumar, Member (J):

Mr. Anil Singal, learned counsel for the applicant, on instructions from his client, who is present in the court, seeks leave of this Tribunal to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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